

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1109
TO BE ANSWERED ON 29-04-2016

STRENGTHENING OF NATIONAL COMMISSION OF WOMEN

1109 : SHRI C.R. CHAUDHARY

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has enacted or proposes to enact any new law to strengthen the National Commission for Women (NCW) as well as State Women Commissions;
- (b) if so, the details thereof;
- (c) whether the Commission proposes to increase the minimum age limit of boys and girls for marriage;
- (d) if so, the details thereof;
- (e) the number of recommendations made by the Commission during the last two years and the action taken by the Government thereon; and
- (f) the further measures taken by the Government to give more autonomy to the Commission?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a)(b)&(f): At present National Commission for Women is carrying out its functions as per the provisions of National Commission for Women Act, 1990.

(c) & (d): No Madam.

(e) : The Commission made 15 recommendations of review of laws for the year 2014-15 and 9 recommendations of review of laws for the year 2015-16.